

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Civil Appeal No.1238/2025

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

Appellant(s)

VERSUS

TWENTYONE SUGARS LIMITED

Respondent (s)

O R D E R

1. We have heard Mr. K. Parameshwar, the learned Senior counsel appearing for the appellant - Maharashtra State Electricity Distribution Company Limited, Mr. Ramchandra Madan, the learned counsel appearing for the Respondent - Company and gone through the materials on record.
2. We are of the view that no error not to speak of any error of law could be said to have been committed by the National Company Law Appellate Tribunal, Principal Bench, New Delhi in passing the impugned order.
3. The Civil Appeal is, accordingly, dismissed.
4. Pending applications, if any, shall also stand disposed of.

.....J
(J.B. PARDIWALA)

.....J
(R. MAHADEVAN)

Signature Not Verified
Digitally signed by
VISHAL ANAND
Date: 2025.02.19
12:42:56 IST
Reason: []

NEW DELHI
14TH FEBRUARY, 2025.

ITEM NO.42

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1238/2025

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

Appellant(s)

VERSUS

TWENTYONE SUGARS LIMITED

Respondent(s)

(FOR ADMISSION IA No. 27501/2025 - STAY APPLICATION)

Date : 14-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) :

Mr. K. Parameshwar, Sr. Adv.
Mr. Anup Jain, Adv.
Mr. Udit Gupta, Adv.
Ms. Pragya Gupta, Adv.
Ms. Chitransha Singh Shikarwar, Adv.
Ms. Raji Gururaj, Adv.
Mr. Shreenivas Patil, Adv.
For M/s.Udit Kishan And Associates, AOR

For Respondent(s) :

Mr. Ramchandra Madan, AOR
Mr. Tushar Nigam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The Civil Appeal is dismissed, in terms of the signed order.
2. Pending applications, if any, shall also stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

(Signed Order is placed on the file)

